

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VECTOR PROJECTS (INDIA) PRIVATE LIMITED

INTEGRATED TURNKEY INTERIOR SOLUTIONS PROVIDER AT MUMBAI, MAHARASHTRA
CURRENTLY NOT IN OPERATIONS

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Vector Projects (India) Private Limited CIN: U20299MH2001PTC134091
2.	Address of the registered office	4th Floor, Vector House, L.B.S. Marg, Near Asian Paints Ltd. Bhandup (W). Mumbai MH 400078 IN
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Gat no. 419/0 situated at Gagode Khurd Village, Taluka – Pen, District – Raigad – 402 107
5.	Installed capacity of main products/ services	Details not available with the RP
6.	Quantity and value of main products/ services sold in last financial year	Details not available with the RP
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending request to Resolution Professional at: cirp.vectorprojects@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending request to Resolution Professional at: cirp.vectorprojects@gmail.com
10.	Last date for receipt of expression of interest	17 th March 2025
11.	Date of issue of provisional list of prospective resolution applicants	18 th March 2025
12.	Last date for submission of objections to provisional list	23 rd March 2025
13.	Date of issue of final list of prospective resolution applicants	24 th March 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25 th March 2025
15.	Last date for submission of resolution plans	25 th April 2025
16.	Process email id to submit Expression of Interest	cirp.vectorprojects@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Details not available with the RP



Mr. Anuj Bajpai

Resolution Professional

Reg No: IBBI/IPA-001/IP-P00311/2017-2018/10575

**Correspondence Address: 602, Central Plaza, 166, CST Road,
Kolivery Village, Kalina, Santacruz (west), Mumbai -400098**

**Reg Address: 708, Raheja Centre, Nariman Point,
Mumbai City, Maharashtra – 400021**

For Vector Projects (India) Private Limited

Date: 01st March 2025

Place: Mumbai